

Annexure 3

Particulars to be furnished by the banks while applying for opening of specialised housing finance branches

(Vide paragraph 8.3)

Name of the Bank -----

(Rs. in lakh)

1. Name of centre where the specialised branch is proposed to be opened with district and State

2. Name of the lead bank

3. No. of existing branches of the applicant bank at the centre/district

4. The nature of the locality (commercial or residential)

5. The main economic activities at the centre and their likely growth in the near future

6. Additional expenditure, if any, to be incurred for the separate branch

7. Whether the proposed branch could be self-supporting and viable one ?

8. Present business of the existing branches

	As on		
	31.03 Previous Year	31.03. Current Year	Last Friday preceding the date of appln.
i) Deposits - of which savings under Home Loan A/c. (a) No.of A/cs.			
(b) Amount Outstanding			
ii) Advances - of which for housing purposes (excluding staff loans) a) No. of A/cs.			
b) Amount outstanding (total limits sanctioned may be given in bracket)			
9. Names of other specialised branches/ institutions at the centre/ in the district			

10.Housing projects/schemes in the district

i) State Govt./Undertakings/Local Bodies

a) Under implementation with no. of tenements	
b) Planned under the Xth Five Year Plan with No.of tenements	

ii) Other agencies/organisations (to be specified)

a) Under implementation with no. of tenements	
b) Projected with no. of tenements	

11. Any other information which the bank may like to furnish in support of the application.	
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